

Central Administrative Tribunal  
Jaipur Bench, JAIPUR

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ORDER SHEET

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ORDERS OF THE BENCH  
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18<sup>th</sup> March, 2010

OA. 38 /2010

MA 79/2010

Present: Shri P.N.Jatti, counsel for applicant

Shri R.B. Mathru along with Sh.Amit Mathur, counsel for  
Respondents

Heard counsel for both the parties, for the reasons to be dictated  
separately, the OA is disposed of along with the MA.

  
(M.L.Chauhan)  
Member (Judicial)

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